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Title : Motion for consideration of the Legal Metrology Bill, 2009(Bill Passed).

MADAM SPEAKER: Item No. 36, Prof. K. V. Thomas.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to\* move :

"That the Bill to establish and enforce standards of weights and measures, regulate trade and commerce in weights, measures and other goods which are sold or distributed by weight, measure or number and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

MADAM SPEAKER: The question is :

"That the Bill to establish and enforce standards of weights and measures, regulate trade and commerce in weights, measures and other goods which are sold or distributed by weight, measure or number and for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

*...(Interruptions)*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 57 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 57 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

*...(Interruptions)*

PROF. K.V. THOMAS : Madam, I beg to move :

"That the Bill be passed."

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\* Moved with the recommendation of the President.

MADAM SPEAKER: The question is :

"That the Bill be passed."

*The motion was adopted*

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*...(Interruptions)*

**12.20 hrs.**

*(At this stage, Shri K. Narayan Rao and some other hon. Members  
went back to their seats.)*

